

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

**C.P. No. 608/2015
O.A No. 1960/2013
M.A No. 1873/2017**

New Delhi, this the 27th day of September, 2017

**Hon'ble Mrs. Jasmine Ahmed, Member (J)
Hon'ble Mr. Uday Kumar Varma, Member (A)**

Ms. Rajwinder Kaur,
Age 44 years,
D/o Late Shri Daljit Singh Dhillon,
C/o A-11, Moti Nagar Fire Station,
New Delhi. ...Petitioner

(By Advocate : Shri. S. K. Gupta)

Vs.

1. Sh. K. K. Sharma,
Chief Secretary,
Govt. of NCT of Delhi,
Delhi Secretariat,
Players Building, I.P. Estate,
New Delhi.
2. Sh. S. N. Sahay
Pr. Secretary (Home),
Govt. of NCT of Delhi,
Delhi Secretariat,
Players Building, I.P. Estate,
New Delhi.
3. Sh. A. K. Sharma
Director,
Delhi Fire Service,
Fire Headquarter,
Connaught Circus,
New Delhi.
4. Sh. Rajendra Kumar,
Secretary (Services),
Govt. of NCT of Delhi,
Delhi Secretariat, Players Building,
I.P. Estate, New Delhi. - Respondents

(By Advocate: Shri Vijay Pandita)

O R D E R (O R A L)

Hon'ble Mrs. Jasmine Ahmed, Member (J) :

Heard the learned counsel for the parties.

2. Learned counsel for the applicant states that a stay has been granted by the Hon'ble Apex Court in this matter. In view of the stay granted by the Hon'ble Apex Court in this matter, the C.P is closed with liberty to revive it again depending upon the judgment of the Hon'ble Supreme Court.

(Uday Kumar Varma)
Member (A)

(Jasmine Ahmed)
Member (J)

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